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Title: Need to grant special category status to Andhra Pradesh.

SHRI RAM MOHAN NAIDU KINJARAPU (SRIKAKULAM): The residual Andhra Pradesh is seriously disadvantaged because of eventual transfer of Hyderabad to Telangana, apart from losing the vast industrial network, research and development establishment, education, training and service infrastructure in and around Hyderabad city. During the course of debate in Parliament on 20th, February, 2014 the then Prime Minister had stated categorically that the residuary Andhra Pradesh would be included in the special category State. It is understood that the process for inclusion of Andhra Pradesh in the Special Category State has been initiated. Such an inclusion would help the State recover from the financial hardships emanating after Division. Our Chief Minister had earlier requested that special category Status to Andhra Pradesh be accorded for fifteen years and the request was responded positively. I would like to request the hon. Prime Minister to accelerate the process for inclusion of Andhra Pradesh amongst the special category States.